

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 201- IA/36(AHM) 2021
ITEM No 202- IA/376(AHM) 2022
ITEM No 203- IA 787 of 2020
In
CP(IB) 257 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
Jason Dekor Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..28/04/2023

Coram:

Deep Chandra Joshi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant / RP	: Mr. Arjun Sheth, Adv. a.w. Mr. Rajiv Chawla, Adv. RP in person
	: Mr. George Samuel, RP in person
For the Respondent	: Mr. Moti Dabhi, Adv.
For the SM	: Mr. Dhruvit Shah, Adv.
For CoC	: Mr. Raju Kothari, Adv.

ORDER

IA/36(AHM) 2021

Learned Counsel Mr. Arjun Sheth appears for the Resolution Professional. From the perusal of the record it is seen that RP was seeking adjournments on the ground that review petition in the case of Rainbow Papers Limited was pending before the Hon'ble Supreme Court. The Resolution Plan was given in December, 2020 and since considerable time has already lapsed, the RP is directed to taken into account the decision of the Hon'ble Supreme Court in the case of Rainbow Papers Limited, and submit revised distribution chart along with revised Form-H. The revised distribution chart and Form-H, with approval of the CoC, may be filed within three weeks.

List for hearing on 09.06.2023.

IA/376(AHM) 2022

Learned Counsel Mr. Moti Dhabhi appears for the respondent Bank. Learned Counsel Mr.Arjun Sheth appears for the Resolution Professional. Learned Counsel for the respondent states that Bank has already made payment of major part of the CIRP cost claimed in this IA. For the balance, payment is under process by the Bank. On this statement, Learned RP stated that since Bank is considering payment of CIRP cost, he wants to withdraw the IA/36(AHM) 2021.

We allow the withdrawal of IA/376 (AHM) 2022 on the request of the applicant / RP.

IA/376(AHM) 2022 is accordingly disposed of.

IA/787(AHM) 2020

This is an application for preferential transaction filed by the RP.

Pleadings are complete.

List for hearing on 09.06.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DEEP CHANDRA JOSHI
MEMBER (JUDICIAL)**